

Annexure – 7

Name of the corporate debtor: Yatin Steels India Private Limited; Date of commencement of Liquidation:09-12-2024; List of creditors as on: 07-02-2025 24-03-2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Security Interest	Whether related party?	% of voting share in SCC, if Applicable					
1	DCIT, Central Circle-7(1)		08-01-2025	3,92,69,73,091.00	3,92,69,73,091.00	Operational		No	38.85%	-	-	-	-	
2	Assistant Commissioner Division-I, Mumbai Central Commissionerate, CGST & Central exise		01-05-2023	53,23,165.00	53,23,165.00	Operational		No	0.05%	-	-	-	-	Claim collated pursuant to the proviso of regulation 30 of IBBI (Liquidation Process) Regulations, 2016
3	Additional Director General , Mumbai Zonal Unit, Mumbai			35,34,01,868.00	-	Operational		NA	0.00%	-	-	-	35,34,01,868.00	
4	Assistant Commissioner, Division-I, CGST, Mumbai Central Commissionerate		29-11-2024	2,94,56,87,633.00	57,36,61,966.00	Operational		NA	5.68%	-	-	-	2,37,20,25,667.00	No calculation for interest and penalty given also the claim was received during CIRP and no fresh claim during Liquidation process
Total				7,23,13,85,757.00	4,50,59,58,222.00				44.58%	-	-	-	2,72,54,27,535.00	